

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'G' BENCH
MUMBAI**

**BEFORE: SHRI M.BALAGANESH, ACCOUNTANT MEMBER
&**

SHRI AMARJIT SINGH, JUDICIAL MEMBER

**ITA Nos.362/Mum/2020 & 363/Mum/2020
(Assessment Years :2008-09 & 2010-11)**

Dy. Commissioner of Income Tax, Cen. Circle-4(1) Room No.1918, 19 th Floor Air India Building Nariman Point, Mumbai – 400 021	Vs.	M/s. Zenith Birla India Limited 206, Dalamal House 1 st Floor, J.B.Road, Nariman Point Mumbai-400 021
PAN/GIR No.AAACZ0103C		
(Appellant)	..	(Respondent)

Revenue by	Shri Jayant Jhaveri
Assessee by	Shri Mitil Chokshi
Date of Hearing	01/12/2021
Date of Pronouncement	01/12/2021

आदेश / O R D E R

PER M. BALAGANESH (A.M):

These appeals in ITA Nos.362/Mum/2020 & 363/Mum/2020 for A.Y.2008-09 & 2010-11 arise out of the order by the Id. Commissioner of Income Tax (Appeals)-52,Mumbai in appeal No.CIT(A)-52/IT-89/DCIT-CC-4(1)/2016-17 & CIT(A)-52/IT-91/DCIT-CC-4(1)/2016-17 dated 23/10/2019 & 26/04/2016 respectively (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) r.w.s. 153A of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 22/03/2016 by the Id. Dy.

Commissioner of Income Tax, Central Circle-4(1), Mumbai (hereinafter referred to as Id. AO).

2. We find that the Id. AR filed a letter dated 4th October 2021 mentioning that assessee had preferred an application under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-5 from the designated authority thereon, copy of which was enclosed alongwith this letter. Id. DR also agreed that the Form -5 has been received.

3. In view of this, we hereby dismiss the appeals pending before us.

4. In the result, appeals of the Revenue are dismissed as withdrawn.

Order pronounced in the open Court on 01/12/2021

Sd/-
(AMARJIT SINGH)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 01/12/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai